

MOST URGENT / OUT AT ONCE
THROUGH PROCESS SERVER


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

DUTY ROSTER OF OATH COMMISSIONERS

In pursuance of directions of Hon'ble High Court of Delhi, New Delhi, received vide letter bearing No.1838/Genl./OC/DHC dated 14.08.2019 i.e. one Oath Commissioner presently functioning in Tis Hazari Courts, Delhi, be posted at Rouse Avenue Court on rotation basis till regular Oath Commissioners are appointed for Rouse Avenue Courts. The Duty Roster of Oath Commissioners for Rouse Avenue Court Complex for the month of December, 2024 is as under:

S.No	Name of Advocate	Father/Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
1.	Sh. Hemant Kr. Panth	S/o-Late Nand Kishor Panth	D-26, Hardev Nagar, Jharoda Mazra, Burari, Delhi-110084	9953394636	02.12.2024
2.	Ms. Neeru Varma	W/o-Sh. Vivek Varma	H.no. 521, Niti Khand-3, Indrapuram, Ghaziabad	9910309525	03.12.2024
3.	Ms. Chander Nigam	D/o-Sh. M.P. Nigam	D-1/780 Street No. 7B, Ashok Nagar, Shahdara, Delhi-110093	9899870597	04.12.2024
4.	Sh. Rajesh Kumar	S/o-Late Sh. Ram Kishan	B-1, IInd Pusta, Main Service Road Sonia Vihar, Delhi-110094	9013736738 9899903222	05.12.2024
5.	Ms. Kavita	W/o Sh. Naveen Kumar	WZ-12, Second Floor, Shaadi Khmpur, West Patel Nagar, Delhi-110008	8860272459	06.12.2024
6.	Ms. Bhumika Aggarwal	D/o Ms. Madan Mohan Aggarwal	1/10787, Shubhash Park, Navin Sahadara, Near Kirti Mandir, Delhi-110032	9717845453 9268998007	07.12.2024
7.	Ms. Dolly	Late Sh. Pooranmal Rathore	H.No.183A, Near Kuki Shop, Sultanpur Colony, New Delhi-110030.	9654021878	09.12.2024
8.	Sh. Abad Ahmad Khan	Sh. Ashfaq Ahmad Khan	313/99A II Floor, Gall No. 11, Tulsī Nagar, Inder LOK, Delhi-110035.	9873065428	10.12.2024
9.	Sh. Mahant Kumar Choubey	Late Sh. Chanderbhan Choubey	WZ-28, Manohar Park, East Punjabi Bagh, Delhi-110026.	9650525035	11.12.2024
10.	Ms. Geeta Rani	Sh. Ramesh Chander	VIII. Tajpur Khurd, P.O. Chhawla, New Delhi-110071	8130884336	12.12.2024
11.	Ms. Raj Rani Jain	Late Sh. S.N. Mittal	4/868 Top Floor, Gall No. 9, RS Block, Bhola Nath Nagar, Shahdara, Delhi-110032	9599401186 8527333646	13.12.2024
12.	Sh. Bal Kumar Verma	Late Sh. D.D. Verma	H.No. 17/3, Gall No. 10, Nathu colony, Nathu Pura, Delhi-110084	9210466757	16.12.2024
13.	Sh. Gaurav Sharma	Late Sh. Dinesh Sharma	House No. 7378. Prem, Nagar, Gali No. 1, Shakti Nagar, Delhi-110007	9971326834	17.12.2024
14.	Ms. Preeti Kumari	D/o Sh. Jagbir singh	P-11/3, Extn. Mohan Garden, Uttam Nagar, New Delhi-110054	9625457316	18.12.2024

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15.	Ms. Alisha	D/o Sh. Amar Das	H. No. 3, Priyadarshni Colony, Yamuna Bazar, Kashmere Gate, Delhi-110006	9013333999	19.12.2024
16.	Sh. Gaurav Kumar Sharma	S/o-Sh. Vinay Kumar Sharma	H.No. F-96, New Usmanpur, Delhi-110053	7982260617	20.12.2024
17.	Ms. Kanchan Bala	W/o-Sh. Dushyant Singh	1145/75, Deva Ram Park, Tri Nagar, Delhi-110035	9958180396	21.12.2024
18.	Sh. Bharat Prakash	S/o-Sh. P.C.Gupta	7342/1, Prem Nagar, Near Shakti Nagar, Delhi-7	9268300000	23.12.2024
19.	Sh. Ramadhar Thakur	S/o-Late Sh. Sheo Mangal Thakur	D-71, Indra Jheel, Friends Enclave, Near G-Block, Sultan Puri, Delhi- 110086	9868240861 8010747578	24.12.2024

(Mukesh Kumar Gupta)

Officer-in-Charge, Admn.I

O/o Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.

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No. _____/OC/Admn.I/THC/2024

Dated, Delhi The _____

.Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi w.r.t. letter bearing No. 1838/Genl./OC/DHC dated 14.08.2019.
2. The Ld. Principal District & Sessions Judge-cum-spl. Judge (PC ACT) (CBI), Rouse Avenue Court Complex, New Delhi.
3. Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
4. The Concerned Oath Commissioners.
5. The Website Committee with request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
6. The Administrative Officer (Judicial), R&I Branch, Tis Hazari Courts, Delhi with request to direct the quarter concerned to affix the same on all the notice boards at Tis Hazari Courts, Delhi.
7. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

Officer-In-Charge, Admn.I

O/o Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.